

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 1279.
TO BE ANSWERED ON TUESDAY, THE 30TH JULY, 2024.**

GI TAG TO HALMAN APRICOT AND KARKITCHU APPLE

1279 SHRI MOHMAD HANEEFA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether Halman (a variety of Apricot) and karkitchu apple found majorly in Ladakh possessing excellent quality and with high production (15 to 20 metric ton of Halman per year), has not yet been given Geographical Indications (GI);
- (b) whether the Ministry proposes to provide GI tag to Halman apricot and karkitchu apple any time soon, keeping in view it's peculiarities in terms of high quality and production and its location; and
- (c) if so, the details thereof and the time frame?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a): Halman (a variety of Apricot) and Karkitchu Apple found mostly in Ladakh region are not registered as Geographical Indication(GI) products at present.
- (b) & (c): The Registration of Geographical Indications is not a voluntary act but a legal protection conferred under the framework of the GI Act and Rules. As per the legal frame work of GI Act & Rules, an application for registration of Geographical Indications has to be made before the Registrar of Geographical Indications by the Producers Association or any organization or authority established by or under any law for time being in force, representing the interest of producers of the concerned goods. The applicants have to comply with the necessary legal requirements mentioned in the Geographical Indications of Goods (Registration & Protection) Act, 1999 & Geographical Indications of Goods (Registration & Protection) Rules, 2002.
